

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.10**  
**I. A No. 551 & 552/2022**  
**I.A No.18/2023 in**  
**CP (IB) No. 32/BB/2020**

**IN THE MATTER OF:**

Mr. Sharad S Heda and another	...	Petitioner
Vs		
M/s. Unishire Lifestyle Dwellings LLP	...	Respondent

**Order under Section 7 of the I & B Code, 2016**

**Order delivered on: 17.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP	:	Shri Abhijit Atur
For Respondent	:	Shri Atul Madhavan

**ORDER**

1. Heard the Learned Counsel for the RP.
2. List the **IAs and C.P** on **04.06.2024**

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**